

**Assistance for construction of houses in Karnataka under Mathsya Ashraya-II**

2261. SHRI K.B. SHANAPPA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have given approval for construction of 5000 houses under Mathsya Ashraya-II in Karnataka;

(b) if so, the amount released, as on today; and

(c) if not, by when the amount would be released?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN): (a) Yes, Sir.

(b) and (c) The Central assistance of Rs. 450.00 lakh has been released to the Government of Karnataka so far for construction of 5000 houses under Mathsya Asharya-II.

**Waiving of loans of farmers**

2262. SHRI AMAR SINGH:

SHRI ABU AZMI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any demands from the State Government to waive the loans of farmers in their States;

(b) if so, the names of the States which had approached his Ministry in this regard; and

(c) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) to (c) Information is being collected and will be laid on the Table of the House.

**Jatropha cultivation**

2263. SHRI B.K. HARIPRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government would consider exploring the potential of Jatropha as the ideal feedstock for bio-diesel;